

from 1983-84 to 1992-93, average number of coins needed for the country per year comes to 2770 million pieces (all coins).

(e) The production capacity of all the 3 Mints indicated for 1985-86 on the basis of 54 hours per shift per week and two shifts per day is 2 000 million pieces. The production of coins (all coins) during the last 3 financial years has been as follows :

Year	Production in million pieces
1982-83	660.00
1983-84	1063.19
1984-85	1355.69

#### **Surrender of Central aid by Bihar Government in Last Five Years**

1720. SHRI VIJOY KUMAR YADAV : Will the Minister of FINANCE be pleased to state ;

(a) the amount returned by Bihar Government to the Centre during the last Five years, year-wise which could not be utilised by the State Government till the end of each financial year enumerating the items thereof;

(b) whether return of money has adversely effected the progress of the State in different spheres; and

(c) if so, the reaction of Government to evolve effective machinery for stopping it ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A Statement showing normal Central assistance allocated in the last five years and assistance actually released is given below.

(b) The amount surrendered by the State is too small to have any serious adverse effect on the developmental effort of the State.

(c) Does not arise.

#### **Statement**

*Statement showing the normal Central assistance allocated and actually released during the last five years.*

(Rs. in crores)

Year	Central assistance allocated	Central assistance actually released
1980-81	239.62	239.35
1981-82	241.89*	240.96
1982-83	267.27	266.96
1983-84	302.76	302.76
1984-85	350.13	350.13

#### **Sugar Sold by Cooperative Sugar Mills Without Payment of Duty**

1721. SHRI S.M. GURADDI : Will the Minister of FINANCE be pleased to state :

(a) whether a large number of cooperative sugar mills have been selling sugar illegally without paying excise duty ;

(b) if so, whether Government propose to institute an enquiry into the corrupt practices by sugar cooperative in Maharashtra ; and

(c) if so, the details of the proposed enquiry.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (c) The report of a study by the National Institute of Public Finance and Policy on "Aspects of the Back Economy in India" has referred to the evasion of excise duty by sugar mills. Presumably, the question relates to evasion of central excise duty by the cooperative sugar mills on the State of Maharashtra. There is no information about clearance of sugar without

\*After adjusting advance Plan assistance of Rs. 3-01 crores.

payment of central excise duty by these mills. In view of this, the question of instituting any enquiry does not arise.

#### Support Price of Jute

1722. SHRI SATYAGOPAL MISRA : Will the Minister of SUPPLY AND TEXTILES be pleased to state.

(a) whether the Jute Corporation of India have fixed support price of jute this year to purchase and procure jute from the producers ;

(b) if so, the details thereof ; and

(c) if not, reasons therefor ?

THE MINISTER OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) (a) Statutory minimum price for raw jute and mesta for the jute season 1985-86 (July-June) have already been fixed by the Govt. of India for up-country and Calcutta markets. JCI has been made responsible to procure the entire quantity of raw jute/mesta offered to it at minimum statutory price fixed by the Govt.

(b) The minimum statutory price for W-5 grade of raw jute for 1985-86 season in Assam has been fixed at Rs. 215/- per quintal. Prices for other varieties and grades have been fixed keeping in view the normal market differential.

(c) Does not arise.

#### Target for Production of Tea

1723. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) the target set for the production of tea by the end of the Seventh Plan ;

(b) the total amount of investment proposed to be made in the development of tea plantation in the country in the above plan period ; and

(c) the measures proposed to be taken to increase tea production to reach the target in that plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) to (c) Draft Seventh Plan in respect of tea industry provides for production target of 760 M. Kgs. by the end of the Plan period. Total investment requirement is envisaged at Rs. 900 crores. Higher production is proposed to be achieved, through short, medium and long term measures which include, new planting, replanting, rejuvenation, improved drainage and irrigation facilities and improved cultural operations.

#### Import-Export Position

1724. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of COMMERCE be pleased to state :

(a) the import and export position of the last three years, year-wise ; and

(b) the steps taken to boost the country's export in the Seventh Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) (a) The import and export position for the last three years is as follows :

Year	(Value Rs. crores)	
	Exports	Imports
1982-83	8907.75	14355.76
1983-84	9872.10	15762.95
1984.85*	11395.98	16591.86

(b) Policy measures are being continuously evolved for increasing India's exports. These include measures for increasing and diversifying production, making our exports more competitive, finding new markets for our products and processing commodities for higher value realisation. Different instruments of Policy available to Governments are being utilised for this purpose and adjusted when necessary. The Import & Export Policy announced

\*Provisional, updated upto April 1985.